

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 3/10/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1096/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Chettinad Earthmovers pvt ltd
NAME OF THE RESPONDENTS : ROC, CHENNAI
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	B. Sarathababu	Per Rec. Chen	B. Sarathababu
2.	P.R. HARIKRISHNA	PCS for Applicants	[Signature]

ORDER

Representative for Applicant is present. Counsel for RoC is present. Heard. **Order is reserved.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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